

treatment and disposal of sewage. It also indicates that 'Mechanization for cleaning of sewers, septic tanks and safety devices for sanitation workers' may be adopted by Urban Local Bodies.

Public health and sanitation is a State subject. The Atal Mission for Rejuvenation and Urban Transformation (AMRUT), a centrally sponsored scheme, has been launched by Government of India on June 25, 2015 with sewerage as one of the major focus areas in 500 Mission cities across the country. Mechanical and biological cleaning of sewers and septic tanks is an admissible component under AMRUT.

Improvement and upgradation of slums

4362. SHRI DEREK O'BRIEN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has assisted State/UT Governments in the improvement and upgradation of slums;

(b) if so, the details thereof along with the amount allocated to each State during the last three years;

(c) the details of percentage share of Central and State Government in the development of slums;

(d) whether all the States have performed significantly in reducing their slum population during the last ten years; and

(e) if so, the details thereof, in terms of ranking of the States?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Housing is a State subject and the Government of India through various programmatic interventions assists the State/Union Territory (UT) Governments both financially and technically to address the issue of slums in their respective States/UTs. In this regard, the Ministry of Housing and Urban Affairs (MoHUA) has been implementing the Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and the Pradhan Mantri Awas Yojana (Urban) {PMAY(U)} Mission. The main thrust under these programmes is to provide all weather pucca houses and other related civic amenities to all eligible homeless households across the urban areas of the country including improvement and upgradation of the slums.

The State-wise progress for improvement and upgradation of slums under the JnNURM and the PMAY(U) missions along with the funds released during the last three years is given in Statement-I (*See below*).

(c) Under the 'In-situ' Slum Redevelopment component of PMAY (U) mission, the assistance provided by the Government of India is Rupees One Lakh per house on an average and the remaining funds have to be raised through public-private partnership by the State/UT Governments.

(d) and (e) Some of the States namely Arunachal Pradesh, Jharkhand, Gujarat and Kerala have performed well in reducing their slum population. The State-wise ranking during last ten years for improvement and upgradation of slums under the said missions is given in Statement-II.

Statement-I

State-wise progress for improvement and upgradation of slums under JNURM(U) and PMAY(U) missions alongwith the funds released during the last three years

(As on March 30, 2018)

Sl. No.	State/UT	Central Assistance (₹ in crore)		Houses (Nos)	
		Sanctioned	Released	Sanctioned	Completed*
1	2	3	4	5	6
1.	Andaman and Nicobar Islands (UT)	-	-	-	-
2.	Andhra Pradesh	41.26	-	1,617	9,490
3.	Arunachal Pradesh	77.39	28.84	1,536	144
4.	Assam**	-	1.82	-	281
5.	Bihar	297.72	48.59	11,276	13,652
6.	Chandigarh (UT)	-	-	-	4,960
7.	Chhattisgarh	72.80	7.12	6,971	7,732
8.	Dadra and Nagar Haveli (UT)**	-	1.67	-	48
9.	Daman and Diu (UT)	-	-	-	-
10.	Delhi (UT)	-	-	-	8,500
11.	Goa	-	-	-	-
12.	Gujarat	867.67	232.49	72,115	35,139

1	2	3	4	5	6
13.	Haryana	206.93	10.34	3,226	1,412
14.	Himachal Pradesh	27.62	-	300	30
15.	Jammu and Kashmir	15.98	5.30	369	654
16.	Jharkhand	235.04	13.15	17,720	7,239
17.	Karnataka	638.77	122.47	23,125	16,687
18.	Kerala	66.06	0.48	2,118	2,223
19.	Lakshdweep (UT)	-	-	-	-
20.	Madhya Pradesh	251.37	3.33	10,295	10,885
21.	Maharashtra	23.56	-	2,356	35,255
22.	Manipur	-	-	-	50
23.	Meghalaya	-	-	-	468
24.	Mizoram	9.49	4.35	142	230
25.	Nagaland	41.68	8.51	1,054	641
26.	Odisha	363.16	1.34	18,535	4,497
27.	Puducherry (UT)	-	-	-	600
28.	Punjab	10.25	4.10	1,025	2,098
29.	Rajasthan	450.07	80.19	21,908	15,626
30.	Sikkim	-	-	-	-
31.	Tamil Nadu	135.25	36.28	4,880	24,167
32.	Telangana	22.25	-	1,198	2,596
33.	Tripura	77.92	29.97	3,005	657
34.	Uttar Pradesh	279.22	55.67	8,409	22,300
35.	Uttarakhand	128.80	42.13	3,130	2,082
36.	West Bengal	15.05	-	472	13,036
GRAND TOTAL		4,355.30	738.13	2,16,782	2,43,379

* Includes completion of houses which were sanctioned during preceding years.

*** Includes releases against central assistance sanctioned during preceding years.

Statement-II

*State-wise ranking during last ten years for improvement
and upgradation of slums under the said missions*

(As on March 30, 2018)

Sl. No.	State/ UT	Slum Household (Nos)	Houses Sanctioned (Nos)	Houses sanctioned for % age of slum house hold
1	2	3	4	5
1.	Arunachal Pradesh	3479	2,608	75%
2.	Jharkhand	72544	25,283	35%
3.	Gujarat	345998	1,09,170	32%
4.	Kerala	45417	13,974	31%
5.	Tripura	34143	5,720	17%
6.	Bihar	216496	32,239	15%
7.	Mizoram	15987	2,280	14%
8.	Rajasthan	394391	47,996	12%
9.	Delhi (UT)	367893	40,588	11%
10.	Himachal Pradesh	14385	1,438	10%
11.	Nagaland	17152	1,319	8%
12.	Odisha	350032	26,885	8%
13.	Assam	42533	3,241	8%
14.	Uttar Pradesh	1066363	80,664	8%
15.	Uttarakhand	93911	6,418	7%
16.	Jammu and Kashmir	103633	6,715	6%
17.	Karnataka	707662	33,388	5%
18.	West Bengal	1391756	56,166	4%
19.	Maharashtra	2499948	96,695	4%
20.	Sikkim	7203	241	3%
21.	Chhattisgarh	413831	13,231	3%
22.	Tamil Nadu	1463689	33,739	2%
23.	Telangana	1004437	21,683	2%

1	2	3	4	5
24.	Andhra Pradesh	1427037	30,152	2%
25.	Madhya Pradesh	1117764	18,819	2%
26.	Meghalaya	10518	176	2%
27.	Haryana	332697	5,206	2%
28.	Punjab	293928	3,092	1%
29.	Puducherry (UT)	34839	262	1%
30.	Andaman and Nicobar Islands (UT)	3324	-	0%
31.	Chandigarh (UT)	21704	-	0%
32.	Dadra and Nagar Haveli (UT)*		144	0%
33.	Daman and Diu (UT)*		-	0%
34.	Goa	5497	-	0%
35.	Lakshdweep (UT)		-	0%
36.	Manipur*		2,976	0%
GRAND TOTAL		139,20,191	7,22,508	5%

*Slum households were not reported/recorded in census 2011.

Assistance under AMRUT

4363. SHRI PARIMAL NATHWANI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the cities selected under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT), State-wise;

(b) the proposals received under AMRUT, so far and the number of proposals cleared, city and State-wise and the reasons for pending proposals, if any;

(c) the funds sanctioned/released and works undertaken or likely to be undertaken, year-wise, city-wise and Statewise; and

(d) the details of States requesting more assistance/grants to complete ongoing projects and the action taken/being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) 500 cities have been selected under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) throughout India. The State-wise list of cities has been given in Statement-I (See below).